MR. SPEAKER: Please give it in writing. Otherwise by speaking in this manner no useful purpose would be served.

SHRI V. TULSIRAM: I have given in writing.

MR. SPEAKER: All right.

SHRI V. TULSIRAM: I lay this paper on the Table of the House.

MR. SPEAKER: You cannot lay it like this.

(Interruptions)

[Erglish]

MR. SPEAKER: You unnecessarily misuse it.

(Interruptions)

12.12 brs.

PAPERS LAID ON THE TABLE

[English]

Detailed Demands for Grants of the Ministry of Programme Implementation

THE MINISTER OF PROGRAMME IMPLEMENTATION (SHRI A.B.A. GHANI KHAN CHOUDHURY): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Programme Implementation for 1986-87. [Placed in Library. See No. 1.T-2537/36]

Detailed Demands for Grants of the Ministry of Urban Development

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI ABDUL GHAFOOR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Urban Development for 1986-87. [Placed in Library. See No. LT-2538/86]

Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1986

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI

H.K.L. BHAGAT): I beg to lay on the Table a copy of the Swadeshi Cotton Mills Company Limited (Acquisition and Transfer of Undertakings) Ordinance, 1986 (No. 5 of 1986) (Hindi and English versions) promulgated by the President on the 19th April, 1986, under article 123 (2) (a) of the Constitution. [Placed in Library. See No. LT-2539/86]

Handlooms (Reservation of Articles for Production) Rules, 1986

THE MINISTER OF STATE OF THE TEXTILES MINISTRY OF KHURSHID ALAM KHAN): I beg to lay on the Table a copy of the Handlooms (Reservation of Articles for Production) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 506 (E) in Gazette of India dated the 17th sub-section March, 1986 under (2) of section 19 of the Handlooms (Reservation of Articles for Production) Act. 1985. [Placed in Library. See No. LT-2540/86]

Detailed Demands for Grants of the Departments of Posts and Telecommunications

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): 1 beg to lay on the Table:

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Posts for 1986-87. [Placed in Library. See No. LT-2541/86]
- (2) A copy of the detailed for Grants (Hindi and English versions) for the expenditure of the Central Government on Department of Telecommunications for 1986-87. [Placed in Library. See No. LT-2542/86]

Detailed Demands for Grants of the Ministry of Labour

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the

Ministry of Labour for 1986-87. [Placed in Library. See No. LT-2543/86]

Annual Report. Review on the working of the Repatriates Cooperative Finance and Development Bank Limited,
Madras for the year 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU): I beg to lay on the Table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1984-85 along with Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1984-85.
 - (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

 [Placed in Library. See No. LT-2544 86]

Notification under Customs Act and Central Excise Rules

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

- A copy of Notification No. G.S.R. (1) 607 (E) (Hindi and English versions) published in Gazette of India dated the 7th April, 1986 together with an explanatory memorandum making certain amendto Notification No. 57/85ment dated the 17th March. Customs 1985 so as to modify the of three of description the items mentioned therein, under section 159 of the Customs Act. 1962. [Placed in Library. See No. LT-: 545/86]
- (2) A copy each of the following Notifications (Hindi and English

versions) issued under the Central Excise Rules, 1944:

- G.S.R. 612 (E) published in Gazette of India dated the 8th April, 1986 together with an explanatory memorandum making certain amendment to Notification No. 198/86-CE dated the 14th March, 1986 so as to allow credit of the paid on polyvinyl cloride resins used in manufacture of PVC compounds if used in the manufacture of electric wires and cables to all units in the MODVAT scheme manufacturing electric wires and cables.
- (ii) G.S.R. 617 (E) published in Gazette of India dated the 11th April, 1986 together with an explanatory memorandum regarding exemption to tea waste from the whole of the duty of excise leviable thereon.
- (iii) G.S R. 618 (E) published in Gazette of India dated the 11th April, 1986 together with an explanatory memorandum regarding exemption to snuff from the whole of the duty of excise leviable thereon.
- (iv) G.S.R. 619 (E) published in Gazette of India dated the 11th April, 1986 together with an explanatory memorandum regarding exemption to natural rubber latex from the whole of the duty of excise leviable thereon.
- (v) G.S.R. 620 (E) published in Gazette of India dated the 11th April, 1986 together with an explanatory memorandum making certain amendment to Notification No. 109/75-CE dated the 30th April, 1975 so as to indicate the classification of fabrics of narrow width.

- (vi) G.S.R. 621 (E) published in Gazette of India dated the 11th April, 1986 together with an explanatory memorandum making certain amendment to Notification Nos. 171/70-CE dated the 21st November, 1970, 208/83-CE dated the 1st August, 1983, 45/86-CE, 61/86-CE and 64/86-CE dated the 10th February, 1986 so as to restore the position prevailing prior to the introduction of the new Central Excise Tariff.
- (vii) G.S.R. 571 (E) to 576 (E) published in Gazette of India dated the 2nd April, 1986 together with an exmemorandum planatory issued in the context of changes in the exciseduty exemption scheme for small scale units and exemption for captive consumption in the case of excisable commodities and other changes.
- (viii) G.S.R. 581 (E) to 602 (E) published in Gazette of India dated the 3rd April, 1986 together with an explanatory memorandum issued in the context of certain modifications of the budget proposals announced by the Finance Minister in the Lok Sabha on the 3rd April, 1986.
- (ix) G.S.R. 604 (E) published in Gazette of India dated the 4th April, 1986 together with an explanatory memorandum rescinding Notification No. 105/86-CE dated the 27th February, 1986.
- (x) G.S.R. 606 (E) published in Gazette of India dated the 7th April, 1986 together with an explanatory memorandum making certain amendment to Notification Nos. 71/68-CE dated the 1st April, 1968;

189/83-CE dated the 8th July, 1983 and 183/84-CE dated the 1st August, 1984.

[Placed in Library. See No. LT-2546'86]

Detailed Demands for Grants of the Ministry of Industry

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for 1986-87. [Placed in Library, See No. LT-2547/86]

Detailed Demands for Grants of the Ministry of Transport

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): I beg to lay on the Table a copy of the Detailed Demand for Grants (Hindi and English versions) of the Ministry of Transport (excluding Railways) for 1986-87. [Placed in Library. See No. LT-2548/86]

Detailed Demands for Grants of the Ministry of Environment and Forests

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI ZR. ANSARI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for 1986-87. [Placed in Library. See No. LT-2549/86]

12.13 hrs

ESTIMATES COMMITTEE

[English]

Twenty-ninth Report and Minutes

SHRI CHINTAMANI PANIGRAHI
(Bhubaneswar): I beg to present the
Twenty-ninth Report (Hindi and English